Dear Sir,

Application-cum-Declaration form for bidding in the USD/INR Swap auction

Pursuant to Reserve Bank of India Press Release dated ................................................., I/we, the undersigned, hereby, declare, the following:

1. Total bid amount under Swap auction: USD ....................... million
2. Details of bids are given below:

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(Add rows if required.)

3. Bank particulars:
   i) Reuters Dealing Code : 
   ii) Bank Name : 
   iii) Contact details (Name, e-mail, mobile and tel no.) : 
   iv) Nostro Details :
Undertaking

(a) I/We agree to abide by all the terms and conditions as laid out by the RBI for FX Swap auctions and any other instructions communicated thereof, in this regard.
(b) I/We have shared Standard Settlement Instruction (SSI) details with the RBI back office.
(c) The above bid details are also submitted in the prescribed excel format attached with the application form.

Yours faithfully

Name & Signature
Head of Treasury

(Authorised Signatory 1) (Authorised Signatory 2)
(Signature, Name and Designation) (Signature, Name and Designation)

Place:
Date:

Important Notes:

1. This form needs to be printed on the letterhead of the bidder and a scanned copy should be sent to the email ID laffmd@rbi.org.in within the auction window time. The forms received after closure of the auction window will not be considered. No requests for extension of auction window would be entertained.
2. The email subject line should be - "Bid for FX Swap Auction- Bank Name".
3. Banks bidding in the auction may kindly share/update their Standard Settlement Instructions to RBI back office (Ph:022-22611069; mailto:deiosettlements@rbi.org.in) sufficiently in advance. Interested counterparties should also initiate Relationship Management Application (RMA) exchange with RBI.
4. The bank will have to confirm details of the bids submitted (only total no of bids and aggregate USD amount) through Reuter FXT platform (RBI Code: RBFM) before 11:30 AM on the auction date.
5. The deals with the successful bidder will be executed on Reuters FXT platform on the same day. RBI will allow banks to book upto two separate deals (one for ALM book and one for trading book). In case of multiple bids being placed for a book, the deal will be done at the weighted average premium (rounded off to two decimals) of the accepted bids.